



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**RESPECTIVE DIVISION BENCH-I AND DIVISION
BENCH-II WILL SIT AFTER RISING OF THIS
BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021 FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**THIS BENCH WILL SIT AFTER RISING
OF THE LARGER BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/37/2021 B/O	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
2	PIL/38/2021 B/O	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
<u>ADMISSION</u>				
3	WA/147/2021 B/O	M/S D.M. GROUPS AND 2 ORS. Versus M/S A.C.T. BUILDERS AND CO. AND 4 ORS. A	MR. P MAHANTA MR. M DAS MR. R B GOHAIN N CHAUDHURY	GA, AP
4	WA/152/2021 B/O	KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	GA, NAGALAND
<u>ORDERS</u>				
5	I.A.(CrI.)/242/2021 WITH OFFICE NOTE, LCR 5 FILES & PB 2 NOS., FIXED in CrI.A./391/2019 WITH CrI.A./391/2019	BIPUL DEY Versus THE STATE OF ASSAM AND ANR. BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. K D SARMA MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	PP, ASSAM MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
	WITH I.A.(CrI.)/1083/2019 in CrI.A./391/2019	ACHINTA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM

WITH

I.A.(CrI.)/276/2021
in CrI.A./391/2019

BIPUL DEY

Versus

THE STATE OF ASSAM AND ANR.

MR Z KAMAR

MR. K D SARMA

PP, ASSAM

6

I.A.(Civil)/894/2021
IN MAT.APP. 13/2014(D/O), FIXED
in Mat.App./13/2014

RINTI DEKA

Versus

BHABEN KUMAR

MR. R ALI

MR. B CHOWDHURY

MR. H A AHMED

MR R M DAS

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./65/2021 B/O	SANJAY KUMAR GARG Versus JOYDEEP DAS AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	SC, OIL ASSTT.S.G.I.
2	I.A.(Civil)/1097/2021 WP(C)/3000/2021 (D/O), B/O in WP(C)/3000/2021	THE OIL INDIA LTD. Versus JOYDEEP DAS AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[DIVISION BENCH-II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

**THIS BENCH WILL SIT AFTER RISING OF
THE LARGER BENCH**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/1516/2020	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/3646/2020 WITH LCR	ANUWARA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR J ISLAM MS N RAI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1489/2021 WITH LCR	MUSSTT MALIMA KHATUN @ MALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR H J TAMULI MR D KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
4	I.A.(CrI.)/429/2018 WITH LCR 6 FILES, P.B.-2 in CrI.A./176/2018	MONOMOCHAN BARUAH@ MONORANJAN BARUAH Versus THE STATE OF ASSAM	MR. U K DAS	PP, ASSAM
	WITH CrI.A./176/2018	MONOMOCHAN BARUAH @ MONORANJAN BARUAH Versus THE STATE OF ASSAM AND ANR	MR. U K DAS	PP, ASSAM
5	I.A.(CrI.)/34/2020 WITH LCR 2 FILES, P.B.-2 in CrI.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM
	WITH CrI.A./13/2020	MD. SAIFUDDIN AHMED @ SAHIL Versus THE STATE OF ASSAM AND ANR	MR N DUTTA MR. T DEURI MRS. R S DEURI MS B HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

1	W.P.(CrI.)/14/2020	DEBARSHI KASHYAP Versus THE UNION OF INDIA AND 7 ORS	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM MR. S S ROY MR. D NATH(SR.GA, ASSAM) ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/1618/2021 FIXED	M L HUSSAIN @ AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 A.M.]

**SINGLE BENCH OF HONOURABLE MR. JUSTICE K. R.
SURANA WILL SIT AFTER RISING OF THIS BENCH.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/258/2021 WITH OFFICE NOTE, LCR 4 FILES & PB 2 NOS. in CrI.A./360/2019 WITH CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
		SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
2	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	WITH CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1146/2021 B/O	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/1011/2021 in WP(C)/1146/2021	AKHIL OJAH Versus SAFIQUL ISLAM	MR. R ALI MR. H A AHMED MR A S SK	MR. P K DEKA
MOTION (BA)				
2	Bail Appln./1348/2021 FIXED	MD. ZIAUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
MOTION				
3	CRP(I/O)/56/2021 B/O	SRI JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMTI ANIMA BORO AND 4 ORS	MR. S C KEYAL MR R K MOUR	
4	CRP(I/O)/57/2021 B/O	JEBAL ALI AND 6 ORS. Versus UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	
5	Cont.Cas(C)/210/2021 B/O	EAST INDIA SUPPLY CENTRE Versus MUKESH CH SAHU AND 3 ORS	MR B D DAS MR D KALITA	
6	WP(C)/226/2021 B/O	MRIGEN BORBORUAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ELEM. EDU
7	WP(C)/3071/2021 FIXED	M/S KBM ENTERPRISE AND ANR Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, NHIDC
8	WP(C)/3090/2021 BY SLIP	DUL BORA AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR H KALITA	SC, PNRD GA, ASSAM SC, REVENUE

9	WP(C)/3092/2021 BY SLIP	KRISHNA KAMAL DEURI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
10	WP(C)/3093/2021 FIXED	PRASANTA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. T J MAHANTA MR. P P DUTTA	SC, PNRD GA, ASSAM
11	WP(C)/3110/2021 B/O	MAHENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 2 ORS.	MS. B BHUYAN MRS. R S DEURI MS B BORA	SC, F C I
12	WP(C)/3151/2021 B/O	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	SC, I O C
13	WP(C)/3153/2021 B/O	NURJAMAL SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR M AHMED	SC, PNRD SC, BTC
14	WP(C)/3155/2021 B/O	BARNALI BARBARUAH 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APSC SC, SOIL CONSERVATION DEPTT.
15	WP(C)/3156/2021 B/O	MD AKKASH ALI Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
16	WP(C)/3158/2021 B/O	SIRAZUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A RAHMAN	GA, ASSAM
17	WP(C)/3161/2021 B/O	AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI MR H K SARMA	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
18	WP(C)/3163/2021 B/O	HITESH PATHAK Versus THE STATE OF ASSAM AND 4 ORS.	MS. B BHUYAN MRS. R S DEURI MS B BORA	SC, SEC. EDU. GA, ASSAM
19	WP(C)/3164/2021 B/O	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
20	WP(C)/3165/2021 B/O	SRI DAKSHINA DAS Versus THE STATE OF ASSAM AND 5 ORS. A	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, REVENUE
ADMISSION				
21	WP(C)/3684/2020 B/O	HAREN KUMAR NATH Versus UNION OF INDIA AND 4 ORS.	MR A KAKOTI	MR. D C BORAH ASSTT.S.G.I. SC, UPSC
22	WP(C)/3100/2021 FIXED	SRI ANJAN GOSWAMI Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MS. D GHOSH MR SAURADEEP DEY	ADDL. SR. GA, ASSAM ASSTT.S.G.I.
ORDERS				
23	I.A.(Civil)/1089/2021 B/O (PDF COPY) in WP(C)/1857/2021 WITH WP(C)/1857/2021	ABDUR RAHIM Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MD. I AHMED	SC, ELEM. EDU MR. I H SAIKIA MR. M R CHOUDHURY
		MD. SANIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
24	I.A.(Civil)/1095/2021 B/O in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL

	WITH WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
25	I.A.(Civil)/1096/2021 B/O (PDF COPY) in WP(C)/1831/2021 WITH WP(C)/1831/2021	SAMIR DAS AND 2 ORS. Versus DINESH CH DAS A ND 3 ORS	MR. K N CHOUDHURY MR I AHMED MR. M RAHMAN	GA, ASSAM MR. M AHMED
26	I.A.(Civil)/1099/2021 B/O (PDF COPY) in WP(C)/1079/2021 WITH WP(C)/1079/2021	DINESH CH DAS Versus THE STATE OF ASSAM AND 2 ORS ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
27	I.A.(Civil)/1100/2021 B/O in RSA/105/2019 WITH RSA/105/2019	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MR D K MISHRA MR. M MORE MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM SC, APDCL GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
28	WP(C)/2513/2021 B/O	HALIMA KHATUN AND 7 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	SC, PNRD GA, ASSAM
29	WP(C)/2987/2021 BY SLIP	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
30	WP(C)/3020/2021 CAVT. NO.03422/021, BY SLIP	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR)

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1217/2021 (BY STATEMENT)	RUBUL HAZARIKA @ RUBUL ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
2	Bail Appln./1272/2021 B/O	DHANANJOY RABHA AND ANR. Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
3	Bail Appln./1274/2021 B/O	RITUL BORA AND ANR. Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
4	Bail Appln./1292/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
5	Bail Appln./1300/2021 B/O	SANIDUL ISLAM Versus THE STATE OF ASSAM A	MR. R ALI MR. H A AHMED	PP, ASSAM
6	Bail Appln./1302/2021 B/O	JAHAN UDDIN @ JAHANUDDIN SK. Versus THE STATE OF ASSAM	MR M AHMED MR. M A MONDAL	PP, ASSAM
7	Bail Appln./1316/2021 B/O	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
8	Bail Appln./1319/2021 B/O	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./1073/2021 FIXED	ALMINA BEGUM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S R ISLAM MD R ISLAM	PP, ASSAM
10	Bail Appln./1082/2021 WITH SCAN COPY OF LCR FIXED	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
11	Bail Appln./1185/2021 FIXED	AMIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

12	Bail Appln./1245/2021 FIXED	MONUJ BORAH @ MANUJ KR. BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
	WITH			
13	Bail Appln./1253/2021	MONUJ BORAH @ MANUJ KR. BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
	WITH			
14	Bail Appln./1254/2021	MONUJ BORAH @ MANUJ KR BORAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
15	Bail Appln./1285/2021 FIXED	KURBAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
16	AB/310/2021 B/O	RANGU BHUYAN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MD. K ALI	PP, ASSAM
17	AB/705/2021 B/O	KASER MALLIK Versus THE STATE OF ASSAM	MS. M MALLIK MS U DAS MRS. M BORAH	PP, ASSAM
18	AB/892/2021 FIXED	JOLIMUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
19	AB/1033/2021	TARIK AZIZ LASKAR @ TAREK AZIZ LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	MR S M ABDULLAH P MR. J ALI MD R ISLAM PP, ASSAM
20	AB/1034/2021 B/O	MD SAIF UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
21	AB/1123/2021 FIXED	BIR BIKRAM GOGOI, APS Versus THE STATE OF ASSAM	MR. A M BORA MR. P P DUTTA MR. A BORUA	PP, ASSAM
22	AB/1186/2021 FIXED	MAHIR UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
23	AB/1206/2021 FIXED	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
24	AB/1300/2021 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	S N SARMA MR. K KALITA MS. M LAHKAR	MR S M ABDULLAH P MR. J ALI PP, ASSAM
25	AB/1328/2021 FIXED	KASEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
26	AB/1411/2021 FIXED	AFTAR UDDIN @ AFTAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
27	AB/1480/2021 FIXED	SULTAN MAMUD SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
28	AB/1611/2021 FIXED	ABDUS SATTAR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A C ALI	PP, ASSAM
29	AB/1661/2021 FIXED	JAYANTA MADHAB DEKA AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN	PP, ASSAM
ORDERS				
30	I.A.(CrI.)/248/2021 B/O in AB/1148/2021	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S C BISWAS	PP, ASSAM

WITH
AB/1148/2021

MAINUL HOQUE
Versus
THE STATE OF ASSAM

MR. S C BISWAS
MS A DAS
MR. P S BISWAS
MS. J GHOSH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,25th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1087/2021	MD SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
2	Bail Appln./1294/2021	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
3	Bail Appln./1301/2021	OSMAN GONI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
4	Bail Appln./1340/2021	KADAM ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
5	Bail Appln./1341/2021	MUKIB AHMED @ SARULORA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
6	Bail Appln./1355/2021	SOHIDUL ISLAM Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
7	Bail Appln./1358/2021 B/O	SAFIKUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
8	Bail Appln./1359/2021 B/O	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
9	Bail Appln./1360/2021 B/O	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. S MUNIR MRS U ZEEHAM	PP, ASSAM
10	Bail Appln./1362/2021 B/O	AYUB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
11	Bail Appln./1369/2021 B/O	MD. AKRAM ALI @ IKRAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR D BARMAN MR. K M HASSAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./968/2021 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MD A HUSSAIN	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/1689/2021	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
2	AB/1742/2021 B/O	HASINA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
3	AB/1744/2021	ASRAFUL ALAM AND 4 ORS. Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
4	AB/1746/2021 B/O	ALTAF ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS S BEGUM	PP, ASSAM
5	AB/1751/2021 B/O	AJANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
6	AB/1754/2021 B/O	ANINDITA SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
7	AB/1756/2021 B/O	JADAV CH. CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
8	AB/1757/2021 B/O	ABDUR REZZAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. P K DAS MR. K MOHAMMED	PP, ASSAM
9	AB/1762/2021 B/O	KUMAR ARINDAM SINHA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1109/2021 FIXED	MRIDUL BARO @ MRIDUL BORO Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
11	Bail Appln./1154/2021 FIXED	SARBANANDA OJAH Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM

12	Bail Appln./1159/2021 FIXED	JITEN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
13	Bail Appln./1287/2021 FIXED	RITUL ALI Versus THE STATE OF ASSAM	MR D DEKA	
BAIL HEARING				
14	AB/783/2021 B/O	MIRJUL MIAH Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
15	AB/842/2021 B/O	MD. KAJIMUDDIN SK AND ANR. Versus STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
16	AB/1402/2021 FIXED	ANUP DANGORIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/1607/2021 FIXED	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
18	AB/1617/2021 FIXED	RANJIT KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
19	AB/1633/2021 FIXED	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
20	AB/1637/2021 FIXED	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1321/2021 B/O	DAMODAR DEORI @ AMARSING DEORI AND ANR Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
2	Bail Appln./1334/2021 B/O	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR J ISLAM MR M ALI	PP, ASSAM
3	Bail Appln./1350/2021 B/O	ROHAN SEAL Versus THE STATE OF ASSAM	MS N BEGUM MR. K SINGHA	PP, ASSAM
4	Bail Appln./1351/2021 B/O	AMIT SENGUPTA @ A. K. SENGUPTA Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
5	Bail Appln./1356/2021 B/O	JITU NATH Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
6	Bail Appln./1361/2021 B/O	BAKKAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
7	Bail Appln./1364/2021 B/O	MD ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A LAL MR. A DEKA	PP, ASSAM
8	Bail Appln./1365/2021 B/O	GOPAL KHANAL @ KHANDAL Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN MR. P UPADHYAY	PP, ASSAM
MOTION				
9	AB/1326/2021	KAMESWAR DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
10	AB/1673/2021 B/O	ANSHUMAN BHARDWAZ AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
11	AB/1678/2021 B/O	JIYAU HAQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM

12	AB/1679/2021 B/O	TARAB ALI AND ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
13	AB/1681/2021 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
14	AB/1685/2021 B/O	ABDUL ALI Versus THE STATE OF ASSAM E	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
15	AB/1687/2021 B/O	MANORANJAN DAS Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./399/2021 (BY SLIP)	SAROJ SARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A CHAUDHURY MR. P K DAS MR. A BHATTACHARYA MS K TALUKDAR MR. D BORA MR. A BHATTACHARJEE	PP, ASSAM
WITH				
17	Bail Appln./2801/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
WITH				
18	Bail Appln./2806/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
19	Bail Appln./1276/2021 FIXED	AHIYA ALOM AND ANR. Versus THE STATE OF ASSAM	MR M H AHMED MS. M SULTANA	PP, ASSAM
20	Bail Appln./1296/2021 FIXED	PRANJAL KAKATI AND ANR. Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1110/2021 B/O	HABIJUR RAHMAN @ HAFIJUR RAHMAN @ HABU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
22	AB/1377/2021 FIXED	SORAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
23	AB/1586/2021 FIXED	ABDUL JALIL AND 5 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
24	AB/1587/2021 FIXED	HABIZUR RAHMAN MOLLAH @ HAFIZUL MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
25	AB/1613/2021 FIXED	HEMEN PATHAK Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
26	AB/1615/2021 FIXED	MD. BABUL ALI Versus STATE OF ASSAM	MR. A A R KARIM MR B ISLAM	PP, ASSAM
27	AB/1644/2021 FIXED	SANJIB BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. N HASAN (FOR INFORMANT) MS. S KAKATI (FOR INFORMANT) MR. A HASAN (FOR INFORMANT) MR. I K BURAGOHAIN (FOR INFORMANT) PP, ASSAM

28	AB/1647/2021 FIXED	DIBYAJYOTI KALITA Versus THE STATE OF ASSAM	MR H K SARMA	PP, ASSAM
29	AB/1652/2021 FIXED	JALAL UDDIN LASKAR @ SALAM MIASAB AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. M A CHOUDHURY MR. P S BISWAS	PP, ASSAM
30	AB/1656/2021 FIXED	SADIK AHMED MAZUMDER @ PANNA UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A H M R CHOUDHURY MR. N H LASKAR MR. P S BISWAS	

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021